

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 11th August, 2026.

No. LJ(A)9/77/Pt./301 .- On recommendation of the Departmental Promotion Committee and under rule 7 of the Meghalaya Legal Service Rules 1985, the Governor of Meghalaya is pleased to promote Smti Sanme K. Sangma, Joint Legal Remembrancer and Deputy Secretary to the post of Additional Legal Remembrancer & Draftsman cum Joint Secretary to the Government of Meghalaya, Law Department in the pay Level 21 of the pay matrix of the revised pay structure plus other allowances as admissible under rules against the existing vacancy vice Smti L.L. Shangpliang being transferred to the post of Senior Additional Legal Remembrancer cum Additional Secretary, Law Department .

No. LJ(A)9/77/Pt./301-A- On recommendation of the Departmental Promotion Committee and under rule 7 of the Meghalaya Legal Service Rules 1985, the Governor of Meghalaya is pleased to promote and post Smti. Lawanda A. Lyndem, Joint Legal Remembrancer and Deputy Secretary to the post of Joint Secretary to the Government of Meghalaya, Parliamentary Affairs Department against the newly created post of Joint Secretary in Parliamentary Department vide sanction order No. PAFF/PA/00827/2627/COP dated 28-07-2026 in the pay level 21 of the pay matrix of the revised pay structure plus other allowances as admissible under rules .

No. LJ(A) 9/77/Pt./301-B- On recommendation of the Departmental Promotion Committee and under rule 8 of the Meghalaya Legal Service Rules 1985, the Governor of Meghalaya is pleased to promote the following Deputy Legal Remembrancer cum Under Secretaries against the 2 vacant posts of Joint Legal Remembrancer cum Deputy Secretaries to the Government of Meghalaya, vice Smti. Sanme K. Sangma and Smti. Lawanda A. Lyndem being promoted, in the pay level 19 of the pay matrix of the revised pay structure plus other allowances as admissible under rules.

(i) Shri. Larry Kupa Swett.

(ii) Smti. Shany N. Sangma.

No. LJ(A) 9/77/Pt./301-C- On recommendation of the Departmental Promotion Committee and under rule 9 of the Meghalaya Legal Service Rules 1985, the Governor of Meghalaya is pleased to

promote the following Law Officers against the 2 vacant posts of Deputy Legal Remembrancer cum Under Secretaries to the Government of Meghalaya, Law Department vice Shri Larry Kupa Swett and Smti Shany N. Sangma being promoted, in the pay level 18 of the pay matrix of the revised pay structure plus other allowances as admissible under rules.

- (i) Shri. Samkuparlang Latam.
- (ii) Smti. Marientina K. Marak.

Sd/-
(C.V.D. Diengdoh, IAS)
Commissioner & Secretary to the
Government of Meghalaya,
Law Department

Memo No. LJ (A)9/77/Pt./301-D

Dated Shillong the 11th August, 2026.

Copy for information:-

1. The PS to Chief Secretary for information of Chief Secretary.
2. The PS to the Advocate General for information of Advocate General.
3. The Commissioner & Secretary, Personnel & AR (A)/ Law Departments for information and necessary action.
4. The Commissioner & Secretary, Parliamentary Affairs Department for information and necessary action.
5. The Secretary, Personnel & A.R (A) Department.
6. The Accountant General (A & E), Meghalaya Shillong.
7. The Joint Secretary, Finance Department.
8. The General Administration (B) Department.
9. The Secretariat Administration Department (Accounts)/(Nazarat)/(Establishment).
10. The Treasury Officer, North/South Treasury, Shillong.
11. The Director of Printing & Stationery for publishing the notification in the next issue of the Gazette of Meghalaya and to supply this Department with 20 copies of this notification.
12. All Officers concerned.
13. Personal file of the Officers concerned.
14. DEO, Law (A) Department.
15. Law (A)/Law (B) departments.

By order etc.,


(A.K. Sangma)

Secretary to the Government of Meghalaya
Law Department
